

*Par* *out* *4*  
**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA(CAA) No.470/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Sattva Developers Pvt.Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

*MANJU BHUTIA, Advocate Petitioner*

*N. GURUMURTHY, CA Petitioner*

**ORDER**

*M. L. M. - P.C.A*  
Lt. Counsel for the petitioner is present.

*N. Gurumurthy*  
*Deputy Secy. to the*  
*16/11*

Petitioner has not given the PAN number of the applicant company. Petitioner is directed to file supplementary affidavit annexing the PAN Number within 3 days. Petitioner is further directed to file supplementary affidavit regarding the concerned regulatory authority applicable to the applicant company within 3 days.

List on 30/11/2017.

*sd*  
(Jinan K.R.)  
Member (J)

*sd*  
(Vijai Pratap Singh)  
Member (J)